

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSPETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 7736/2023

[Arising out of impugned final judgment and order dated 18-01-2023 in SAD No. 18/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

THE STATE OF U.P. &amp; ORS.

Petitioner(s)

VERSUS

SANT RAM &amp; ORS.

Respondent(s)

(I.R. )

Date : 12-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIHFor Petitioner(s) Mr. Krishnanand Pandeya, AOR  
Ms. Sansriti Patahk, Adv.  
Mr. Sanjay Kumar Tiyagi, Adv.For Respondent(s) Mr. Aditya Kumar Dubey, Adv.  
Mr. Devvrat, AOR  
Ms. Harshita Sharma, Adv.  
Mr. Subas Ray, Adv.Ms. Mukti Chowdhary, Adv.  
Ms. Rashmi Singh, AORUPON hearing the counsel the Court made the following  
O R D E RList on 4<sup>th</sup> February, 2025.(ASHISH KONDLE)  
COURT MASTER (SH)(AVGV RAMU)  
COURT MASTER (NSH)